COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

APPEAL NO. 222 OF 2015

Dated: 6th April, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member

Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Chhattisgarh State Power Distribution Co. Ltd. Appellant(s)

Vs.

Chhattisgarh Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran

Ms. Ranjitha Ramachandran

Counsel for the Respondent(s) : Mr. Anand K. Ganesan

Ms. Swapna Seshadri for R-1

<u>ORDER</u>

List this matter on <u>25-05-2018</u>, on top of the board, as agreed by the Learned Counsel appearing for both the parties.

(S. D. Dubey)
Technical Member

(Justice N. K. Patil) Judicial Member

tpd/vg